

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 189 of 2004

Jabalpur, this the 8th day of March, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Manoj Samadhiya, S/o. Shri Ramratan
Samadhiya, aged about 39 years, S/o.
District Youth Co-ordinator Nehru
Youth Kendra Sangathan, Bilaspur
(CG).

... Applicant

(By Advocate - Shri V.S. Choudhary)

V e r s u s

1. The Union of India, Through
The Ministry of Youth Affairs and
Sports Government of India, New Delhi.
2. The Nehru Yuva Kendra Sangathan,
Through its Director General, East
Plaza, Indira Gandhi Indoor Stadium,
New Delhi - 110002.
3. The Deputy Director (Personnal),
Nehru Yuva Kendra Sangathan,
Through It's Director General East
Plaza, Indira Gandhi Indoor Stadium,
New Delhi 110002.
4. Regional Co-ordinator, Nehru Yuva
Kendra Sangathan, Raipur, Kaushik
Niwas, Choube Colony, Raipur
492010 (CG).
5. Shri Saleem Khan, District Youth
Co-ordinator, Ambikapur, Imlipara,
Ambikapur, (CG) Incharge of District
Youth Co-ordinator, Nehru Yova
Kendra Sangathan, Bilaspur (CG). ... Respondents

O R D E R (oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application on the ground of maintainability. Permission is granted. The Original Application is dismissed as withdrawn, with a liberty to the applicant to file the same at appropriate forum.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman